

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3047

ANSWERED ON:29.08.2013

CAPACITY OF TRANSMISSION LINES

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Will the Minister of POWER be pleased to state:

- (a) the capacity of the present transmission lines in the country along with the steps being taken by the Government to run these transmission lines in their fully capacity;
- (b) whether the Government of Gujarat is unable to supply surplus power to power deficit States due to constraints in inter-regional transmission corridors;
- (c) if so, the details thereof and the steps taken/being taken by the Union Government to supply power to the power deficit States;
- (d) whether the Government of Gujarat has requested the Union Government to utilize the fund lying in Power System Development Fund for creation of sufficient inter-regional transmission corridors; and
- (e) if so, the details thereof and the action taken by the Union Government in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) :Transmission lines (220 kV and above) of total length 2,78,268 Circuit Kilo Meter, transformation capacity of 4,69,211 MVA in Alternate Current (AC) sub-stations (220 kV and above), High Voltage Direct Current (HVDC) capacity of 13,500 MW and Inter-regional transmission capacity of 31,850 MW exist in the country as on 31st July, 2013.

The transmission lines are operated in accordance with Regulations/Standards of Central Electricity Authority (CEA)/Central Electricity Regulatory Commission (CERC).

(b) & (c) :Generation entities located in Gujarat have been, inter-alia, able to supply power to various load entities/State utilities across the country except for some congestion in supply of power to Southern Region, etc. The constraints in inter-regional transmission between NEW Grid (comprising of Northern, Eastern, Western and North-Eastern Regions), to Southern Grid would be addressed with commissioning of Raichur-Solapur 765 kV lines.

It is the responsibility of power deficit States to assess and plan for import of power and seek inter-regional/Inter-state transmission access from Central Transmission Utility (CTU) under the provisions of open access laid down in Electricity Act, 2003 and relevant regulations.

(d) & (e) :With regard to the request of the State Government of Gujarat, the Ministry of Power has already responded in 2011 regarding utilization of the Power System Development Fund (PSDF) for creation of inter-regional transmission capacity. As per present status, PSDF which has been constituted by CERC vide CERC (Power System Development Fund) Regulations, 2010, can be utilized for establishment of inter-regional transmission capacity.